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The High Court of Kerala

Kochi- 682 031  
Dated- 30.04.2018

Proceedings

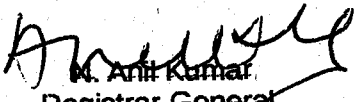
High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.

Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.  
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.

Order No. A5-10335/2018

Smt.P.M. Nabeesa, Private Secretary(Hr.Gr.) to Judge, High Court, will hand over charge of her office to Smt.K.Laila, Private Secretary(Hr.Gr.) to Judge, High Court on attaining superannuation on 30.04.2018 A.N.

(By Order)

  
M. Anil Kumar  
Registrar General

To

- The officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam
- The Joint Registrars, High Court
- The Private Secretary to the Chief Justice, High Court
- The Confidential Assistants to the Registrars and the Additional Registrar (General Administration), High Court
- ✓ The IT Section, High Court (for publishing in the High Court website)
- The Finance Wing, High Court.
- The G (Accounts- I, & III) Sections, High Court
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.